

Mr. Speaker: Because you wanted to be heard exclusively, not in the crowd; you did not want to be in the crowd.

Shri Nath Pai: I had written to you about three matters. I did not raise them.

Mr. Speaker: I agree you wrote to me. It is not that. Mr. Ram Sewak Yadav and Mr. Govind Das wrote to me; they came and argued. I requested them not to raise it because the other members also would rise and there would be shouting. I requested them, but they did not hear me. They raised it here and we saw the consequences. I would request Mr. Nath Pai and other hon. members not to raise, in future, those things which are not permitted. That is the only thing I would like to say.

डा० राम मनोहर लोहिया (कन्नौज) :
अध्यक्ष महोदय विदेश मन्त्री ने जो बयान दिया है क्या आप उस पर कुछ कहने की इजाजत देंगे ?

अध्यक्ष महोदय : नहीं ।

डा० राम मनोहर लोहिया : नहीं ? जैसे आप कहें ।

श्री कंबर लाल गुप्त (दिल्ली सदर) :
हमारी यह भी शिकायत है कि जिस आइटम को आप यहां परमिट करते हैं उसको भी जल्दी डिसपोज़ आफ़ करने की कोशिश करते हैं ।

Shri Nath Pai: My intention was not to defy you.....

Mr. Speaker: I did not say that you defied.

Shri Nath Pai: You are so careful about your language. You will never say such things. But I do not want that implication also.

Mr. Speaker: I have always paid him compliments that his language is so good.

Even when I was a Minister, I paid compliments to him that his language was so good. He is now returning me the compliments. I thank him for that.

12.52 hrs.

PATENTS BILL*

The Minister of State in the Ministry of Industrial Development and Company Affairs (Shri Raghunath Reddi): On behalf of Shri F. A. Ahmed, I beg to move for leave to introduce a Bill to amend and consolidate the law relating to patents.

Mr. Speaker: The question is :

"That leave be granted to introduce a Bill to amend and consolidate the law relating to patents."

The motion was adopted.

Shri Raghunath Reddi: I introduce the Bill.

12.52 1/2 hor.

BIHAR AND UTTAR PRADESH
(ALTERATION OF BOUNDARIES)
BILL*

The Minister of Home Affairs (Shri Y. B. Chavan): I beg to move for leave to introduce a Bill to provide for the alteration of boundaries of the States of Bihar and Uttar Pradesh and for matters connected therewith.

Mr. Speaker: The question is :

"That leave be granted to introduce a Bill to provide for the alteration of boundaries of the States of Bihar and Uttar Pradesh and for matters connected therewith."

The motion was adopted.

Shri Y. B. Chavan: I introduce the Bill.

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*Of Introduced with the recommend action of the Privedent.